

EH-706500445



भारत सरकार/GOVERNMENT OF INDIA

कार्पोरेट कार्य मंत्रालय/Ministry of Corporate Affairs

केंद्रीय पंजीकरण केंद्र/Central Registration Centre,

आई.आई.सी.ए बिल्डिंग, 5वा मंजिल /IICA Building, 5<sup>th</sup> Floor, प्लॉट नं./Plot No: P-6, 7 & 8,

सेक्टर/Sector-5, आई.एम.टी मानेसर/IMT Manesar,

ज़िला गुडगाँव (हरियाणा)/Distt: Gurgaon (Haryana), पिन/Pin: 122050.

Phone No -0124-2290014/20

No. CRC/Admn/2017/ 370

Dated 20.02.2017

### OFFICE ORDER

In terms of provisions Contained in Section 19 (1) of the RTI Act, 2005 Shri **Lakshmi Prasad Kolla**, **Registrar of Companies** is hereby designate as First Appellate Authority (FAA) respect of Office of the Central Registration Centre (CRC), Manesar with immediate effect and until further orders



  
(Lakshmi Prasad Kolla)  
Registrar of Companies,  
Central Registration Centre (CRC)

#### Copy To :-

1. Shri Gyaneshwar Kumar Singh, Joint Secretary to the Government of India, Ministry of Corporate Affairs, 5<sup>th</sup> Floor, "A" Wing, Shastri Bhawan Dr. Rajendra Prasad Road, New Delhi-110001 for Kind Information
2. Shri K.V.R. Murty, ~~Joint~~ Secretary to the Government of India, Ministry of Corporate Affairs, 5<sup>th</sup> Floor, "A" Wing, Shastri Bhawan Dr. Rajendra Prasad Road, New Delhi-110001 for Kind Information
3. e- Governance Cell with request to upload the office Order under the RTI column on the Website of Ministry.